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THE ORISSA  GAZETTE

EXTRAORDINARY  
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No. 29 CUTTACK, TUESDAY, NOVEMBER 14, 1944

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DEPARTMENT OF SUPPLY AND TRANSPORT  
NOTIFICATION

*The 14th November 1944*

No. 20268-S.T.—In exercise of the powers conferred by clause (b) of sub-rule (2) of rule 81 of the Defence of India Rules and in partial modification of the notification of the Government of Orissa in the Department of Supply and Transport No. 19398-S.T., dated the 1st November 1944, the Governor of Orissa is pleased to fix the prices of rice and paddy payable to the producers with effect from the date of this notification until further orders in the Ganjam Agency Tracts and in the Khondmals in the Province of Orissa as specified in the schedule to this notification.

SCHEDULE

Area	Price per standard maund of rice payable to producers		Price per standard maund of paddy payable to producers	
	Coarse	Fine	Coarse	Fine
	Rs. a. p.	Rs. a. p.	Rs. a. p.	Rs. a. p.
Ganjam Agency Tracts and the Khondmals.	6 10 8	7 4 3	4 0 0	4 7 0

By order of the Governor  
C. S. JHA  
*Secretary to Government*

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